

2020
HIGH COURT, APPELLATE SIDE,
CALCUTTA

NOTIFICATION

No. 2699-A

The 31st July, 2020

In exercise of the powers vested in the High Court by Sub-Section (2) of Section 16 & 11 of the Code of Criminal Procedure, 1973, the following officers of the West Bengal Judicial Service, now posted on deputation as Principal Magistrate, Juvenile Justice Boards in the different judgeships as mentioned with their names in the appropriate column, are, on reversion to the general line, hereby appointed and posted on transfer to be the Metropolitan Magistrate for the Metropolitan Area of Calcutta and Judicial Magistrates of the First Class at such other stations/Sub-divisions which is respectively defined to be the local area within he/she shall ordinarily exercise his/her powers under the Code of Criminal Procedure, 1973, as mentioned against each of them in the appropriate column of the Schedule below:

SCHEDULE

Sl. No.	Name of the officer with their present place of posting	New place of posting on transfer
1.	Sri Anindya Sen , Principal Magistrate, Juvenile Justice Board, Coochbehar	Metropolitan Magistrate, 4 th Court, Calcutta vice Sri Souvik De since promoted
2.	Smt. Nirupama Das Bhowmick , Principal Magistrate, Juvenile Justice Board, Dakshin Dinajpur	Metropolitan Magistrate, 14 th Court, Calcutta vice Sri Binod Mahato since promoted
3.	Smt. Sharmistha Ghosh-III , Principal Magistrate, Juvenile Justice Board, Murshidabad	Metropolitan Magistrate, 16 th Court, Calcutta vice Sri Sanjib Roy since promoted
4.	Smt. Shatarupa Ghosh , Principal Magistrate, Juvenile Justice Board, Uttar Dinajpur	Judicial Magistrate, 2 nd Court, Bolpur, Birbhum vice Smt. Manikuntala Roy since promoted
5.	Sri Dibyendu Nath , Principal Magistrate, Juvenile Justice Board, Darjeeling	Judicial Magistrate, Railway Court, NJP, Jalpaiguri vice Sri Gourab Sen since promoted
6.	Ms. Priyanka Shaw , Principal Magistrate, Juvenile Justice Board, Jalpaiguri	Judicial Magistrate, 3 rd Court, Chandernagore, Hooghly vice Smt. Chandrani Chakraborty since transferred
7.	Smt. Ishita Ray , Principal Magistrate, Juvenile Justice Board, Howrah	Judicial Magistrate, 4 th Court, Asansol, Paschim Bardhaman vice Smt. Sujata Mondal since transferred

The above orders of transfer shall take effect from 01.09.2020.

Sd/-
Bibhas Ranjan De
Registrar (Judicial Service)

Memo No. 2700-A

Forwarded to the **Superintendent, Government Printing, West Bengal** for early insertion in the Calcutta Gazette.

High Court, Civil

The 31st July, 2020

By order of the High Court,

Sd/-
First Assistant Registrar

Memo No. 2701-A

Copy forwarded to the **Secretary, Judicial Department, Government of West Bengal, Writers' Buildings, Kolkata- 700 001** for information with reference to Government Notification No. 1535-J dated 08.07.2020.

High Court, Civil

The 31st July, 2020

By Order of the High Court

Sd/-
First Assistant Registrar

Memo No. 2702-A to 2712-A

Copy forwarded to the **District Judge, Howrah/ Darjeeling/ Hooghly/ Paschim Bardhaman/ Murshidabad/ Coochbehar/ Uttar Dinajpur/ Jalpaiguri/ Dakshin Dinajpur and Chief Judge, City Sessions Court, Calcutta & Chief Metropolitan Magistrate, Calcutta for information with the intimation that the appointment of the aforesaid officers is in the interest of public service.**

He/She is requested to direct the concerned Officer/Officers to join his/her/their new assignments, on being released from his/her/their present assignment, delivering charge of his/her/their Court and office to such an officer/officers as may be nominated by him/her after ascertaining that whom he/she/they is/are to succeed has/have made over charge or is/are ready to make over charge there and to send compliance report on their respective parts.

Mere submission of representation shall not be construed to be the reason or ground for not joining the new place of posting, on transfer.

High Court, Civil

The 31st July, 2020

By order of the High Court,

Bhalloparashya

First Assistant Registrar